

NATIONAL COMPANY LAW TRIBUNAL**AMARAVATI BENCH****(Video Conference)****PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|-------------------------|-----------|------------------|--|
| CP(IB) No.80/9/AMR/2022 | | 9 of IBC | Fluidomat Limited Vs. BGR Energy Systems Limited |

ORDER

Mr.Dilip Kumar Jain, PCS for the OC present. Ms.Kruthi K, Counsel for the CD present.

The counsel for the CD submits that Rs.50 Lakhs which ought to have been paid by this time is not paid and the same would be paid by end of this month. The counsel for the OC also concedes for granting time for said payment. Hence, list the matter on 13.04.2023.

Sd/-**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL***RSN*